



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
19	WA/302/2024 B/O	DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM SC, EXCISE DEPTT.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
20	WA/300/2024 B/O	ABDUL KUDDUS LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, NHAI SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 02/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
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14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
43 WP(C)/4433/2024 B/O	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. Z HAMMAD MR. R M DEKA	GA, ASSAM SC, SEC. EDU.
44 WP(C)/4440/2024 B/O	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
ADMISSION			
45 WP(C)/2779/2024 FIXED	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
46 WP(C)/2945/2024 FIXED	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
ORDERS			
47 I.A.(Civil)/2538/2024 FIXED in WP(C)/3137/2014 WITH WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MS N J BEGUM MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM	SC, HIGHER EDU MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGHAIN SC, EDU MR.S BORTHAKUR

WITH
[I.A.\(Civil\)/1824/2017](#)
in WP(C)/3137/2014

SMTI KARABI DAS
Versus
THE STATE OF ASSAM AND 3 ORS

MSG BORA
MR.U K NAIR

MR.M K CHOUDHURY
MS.B TALUKDAR
SC, EDU
MR.A BORGOHAIN
MR.S BORTHAKUR

WITH
[I.A.\(Civil\)/639/2022](#)
in WP(C)/3137/2014

SMTI KARABI DAS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M BHAGABATI
MS.B TALUKDAR

MR. S BORTHAKUR
SC, EDU

WITH
[I.A.\(Civil\)/1350/2022](#)
in WP(C)/3137/2014

KARABI DAS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M BHAGABATI
MR. U K NAIR
MS.B TALUKDAR

SC, HIGHER EDU
MR.S BORTHAKUR

48 **WITH**
[WP\(C\)/3135/2014](#)

SMTI GEETILEKHA DEVI
Versus
THE STATE OF ASSAM and 3 ORS

MR N DUTTA
MR. M BHAGABATI
MSG BORA
MR. N N B CHOUDHURY
MR.U K NAIR
MS. M HAZARIKA

MR.M K CHOUDHURY
MS.B TALUKDAR
MR T CHAKRABORTY (R-3,4)
MR. D CHOUDHURY (R-3,4)
MR.S BORTHAKUR
MR.A BORGOHAIN
SC, EDU

WITH
[I.A.\(Civil\)/1823/2017](#)
in WP(C)/3135/2014

SMTI GEETILEKHA DEVI
Versus
THE STATE OF ASSAM and 3 ORS

MSG BORA
MR.U K NAIR

MR.M K CHOUDHURY
MS.B TALUKDAR
SC, EDU
MR.S BORTHAKUR
MR.A BORGOHAIN

49 **WITH**
[WP\(C\)/3136/2014](#)

SMTI TULIKA CHOWDHURY
Versus
THE STATE OF ASSAM AND 3 ORS

MR N DUTTA
MR. M BHAGABATI
MSG BORA
MR. N N B CHOUDHURY
MR.U K NAIR
MR. K H KHANDAKAR
MS. M HAZARIKA
MR. K M HASSAN
MS N J BEGUM

MR.M K CHOUDHURY
MR. A CHAMUAH (SC, UGC, R-5)
MS.B TALUKDAR
MR T CHAKRABORTY (R-3,4)
MR. D CHOUDHURY (R-3,4)
MR.A BORGOHAIN
MR.S BORTHAKUR
SC, EDU

WITH
[I.A.\(Civil\)/1822/2017](#)
in WP(C)/3136/2014

SMTI TULIKA CHOWDHURY
Versus
THE STATE OF ASSAM AND 3 ORS

MSG BORA
MR.U K NAIR

MR.M K CHOUDHURY
MS.B TALUKDAR
SC, EDU
MR.A BORGOHAIN
MR.S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL AND CIVIL BENCH-II

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	Crl.Pet./516/2020 WITH LCR 1 FILE(SCANNED COPY), B/O	DIPEN PATOR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI	MR. R S CHAUHAN (R-2) PP, ASSAM
44	Crl.Pet./1300/2023 FIXED	ANGSHU RAJKUMAR Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. A AHMED (R-2) MR. U U KHAN (R-2) MR. A AHMED (R-2) PP, ASSAM
45	Crl.Pet./691/2024 FIXED	SMTI. ANGKITA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	MR. A BHATTACHARYA(R-2) MS. K MALAKAR (R-2) MS B BORO (R-2) PP, ASSAM
ORDERS				
46	Crl.A./478/2023 O Y 10 M 4 D :WITH OFFICE NOTE, LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
47	I.A.(Crl.)/271/2024 B/O in Crl.Rev.P./1936/2024	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
	WITH Crl.Rev.P./1936/2024 (Filing Number)	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR (E)	MR A B DEY	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
48	MC/44/2024 FIXED, IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
49	I.A.(Civil)/2136/2024 FIXED, WITH LCR in WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
50	I.A.(Civil)/2588/2024 FIXED, IN WP(C)/97/2024 (D/O) in WP(C)/97/2024	AMBIYA BIBI @ AMBIA KHATUN @ AMRIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/4248/2024 FIXED	KAMAL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	GA, ASSAM SC, APSC
61	WP(C)/4446/2024 B/O	AJIT DAS AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	GA, ASSAM SC, FINANCE SC, PWD
ADMISSION				
62	WP(C)/4828/2019 FIXED	DEBO BALA DAS Versus THE GAUHATI UNIVERSITY AND ANR.	MR. A K SARMA MR H J TAMULI	SC, G U

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
58	WP(C)/928/2015 (AT 10:30 AM)	SACHIN DUTTA Versus THE UNION OF INDIA and 3 ORS	MR.K R BORA MR.A CHETIA MD.ASLAM	MR.P PATHAK(R-2,3&4) C.G.C. MSS CHANGKAKATI(R-2,3&4) MR.S S ROY MR.A NARZERY(R-2,3&4) MS.P BARMANR-2,3and4 MS.S T BOKTH(R-2,3,&4) MS.J SAIKIA(R-2,3&4) ASSTT.S.G.I.(R-1)
MOTION				
59	WP(C)/4443/2024 B/O	H. G. C. LOGISTICS Versus THE UNION OF INDIA AND 31 ORS.	MS P DEVI MR P R SARMA MR D MEDHI	DY.S.G.I. SC, PCB SC. TRANPORT DEPTT.
60	WP(C)/4448/2024 B/O	M/S NORTHEAST ENGINNERING AND CONSTRUCTION Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. RANGON CHOUDHURY N GAUTAM	SC, BPCL
ADMISSION				
61	WP(C)/774/2023 FIXED	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6)
ORDERS				
62	I.A.(Civil)/2619/2024 FIXED in WP(C)/4119/2024	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR F	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC
	WITH WP(C)/4119/2024	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC

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2:00 PM to 4:45 PM

[For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	Crl.A./252/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/611/2022 in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
21	Crl.A./174/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2, FIXED	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
	WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
HEARING				
22	CRL.A(J)/20/2018 12 Y 1 M 16 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, PART- HEARD, FIXED	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2442/2024 WITH OFFICE NOTE, FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
HEARING				
2	WP(C)/2833/2017 PART-HEARD, FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
3	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
4	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
5	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
52	Bail Appln./2460/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ARBIND RAY Versus STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
ORDERS				
53	I.A.(Civil)/2611/2024 FIXED in CRP(IO)/307/2024	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
	WITH CRP(IO)/307/2024	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
HEARING				
54	Test.App./3/2011 WITH LCR, FIXED	MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS	MR.T J MAHANTA MSG K DAS	MR.P DAS MR.I AHMED MRS.S SULTANA
	WITH MC/900/2011 in Test.App./3/2011	MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS	MR.T J MAHANTA MSG K DAS	MR.P DAS MR.I AHMED

LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	WP(C)/173/2023 FIXED	NANDITA SINGH Versus UNION OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	DY.S.G.I. SC, INCOME TAX

LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./2056/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
BAIL HEARING				
56	AB/1727/2024 FIXED	JUNAIDUL ISLAM @ JUNAHID ALAM Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
57	AB/2085/2024 WITH OFFICE NOTE, FIXED	JUNAID HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-III AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
62	WP(C)/4826/2023 B/O	ANJUWARA AHMEDA Versus STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM MR. A HUSSAIN.(R-4) MR M ROHMAN.(R-4)
63	WP(C)/6004/2023 FIXED	SMT. SHIBANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH MR C M KIKON	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH AND F W SC, FINANCE
64	WP(C)/7485/2023 B/O	NABA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MRS. M. BARUAH BHUYAN MR. M K SHARMA	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC

LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/3526/2024 PART-HEARD, BY SLIP	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MR. D NATH MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
BAIL HEARING				
57	AB/3286/2023 WITH OFFICE NOTE, FIXED	DASARATH RAY @ DIPJYOTI ROY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
ORDERS				
58	WP(C)/2725/2016 FIXED	GIRIDHARI LAL SHARMA Versus THE UNION OF INDIA and 2 ORS	MR.D UPAMANYA MS.A CHOUDHURY	C.G.C. MR.S S ROY(R- 1&3) MR. S. BORTHAKUR, SC, CANARA BANK ASSTT.S.G.I.
59	WP(C)/7062/2019 FIXED	BASER ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM MS. R B BORA SC. REVENUE
60	I.A.(CrI.)/520/2023 BY SLIP in CrI.A./125/2023 WITH CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
	WITH I.A.(CrI.)/217/2024 in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM,	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM
HEARING				

61	Crl.A./149/2005 PART-HEARD, BY SLIP	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
WITH				
62	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
63	WP(C)/652/2018 FIXED	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Bail Appln./4563/2023 B/O	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA S K DAS	SC, NCB
BAIL HEARING (BA)				
53	Bail Appln./1299/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBOJYOTI SAIKIA @ ANKUR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
BAIL HEARING				
54	AB/2044/2024 WITH OFFICE NOTE, FIXED	BIRSING BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
55	AB/2238/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HASIM ALI @ HACHIM ALI Versus THE STATE OF ASSAM	MR B M DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024

14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
51	RFA/27/2013 WITH LCR, B/O	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
52	RSA/56/2017 WITH LCR, B/O	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS Versus TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA

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17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
58	Bail Appln./2630/2024 B/O	NURUL ISLAM Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	PP, ASSAM
MOTION				
59	AB/2252/2024 FIXED	YASMIN BEGUM @ YASMIN SULTANA Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM

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